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Gujarat Carriage of Goods Taxation (Repeal) Act, 1997 13 of 1997

[1.4.97]

CONTENTS

- 1. Short title
- 2. Repeal of Guj. XXXIII of 1962

Gujarat Carriage of Goods Taxation (Repeal) Act, 1997 13 of 1997

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An Act to repeal the Gujarat Carriage of Goods Taxation Act, 1962. It is hereby enacted in the Forty-eighth Year of the Republic of India as follows:

1. Short title :-

This Act may be called the Gujarat Carriage of Goods Taxation (Repeal) Act, 1997.

2. Repeal of Guj. XXXIII of 1962 :-

On and from the 1st April, 1997, the Gujarat Carriage of Goods Taxation Act, 1962 (Guj. XXXIII of 1962) shall stand repealed.